



**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**LABHANSHI AGRITECH PRIVATE LIMITED**  
 OPERATING IN THE BUSINESS OF MANUFACTURING SOYABEAN OIL, SOYABEAN MEAL  
 (DOC), SOYA FLOUR, CATTLE FEAD, SOYA GRID ETC.  
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of  
 India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/ LLP No.	Labhanshi Agritech Private Limited CIN: U15100MP2021PTC057591 PAN: AAEL7584P
2.	Address of the Registered Office	410-Apollo Tower 2, M.G.Road, Indore, Madhya Pradesh-452001
3.	URL of website	NA
4.	Details of the place where the majority of fixed assets are located	Factory Address: 47B, 48A, Industrial Area No. 1, A.B. Road, Dewas (M.P) 455001
5.	Installed capacity of main products/ services	The installed capacity is 400 Tonnes per day (as per available Records). For more details, please email <a href="mailto:ibc.labhanshiagritech@gmail.com">ibc.labhanshiagritech@gmail.com</a>
6.	Quantity and value of main products/ services sold in the last financial year	FY 2024-25 Rs. 184.13 Crore (As per GSTR-1) FY 2023-24 Rs. 348.97 Crore. FY 2022-23 Rs. 144.86 Crore. As of this date, the plant is not in operation.
7.	Number of employees/workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write an email to <a href="mailto:ibc.labhanshiagritech@gmail.com">ibc.labhanshiagritech@gmail.com</a> to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :	Please write an email to <a href="mailto:ibc.labhanshiagritech@gmail.com">ibc.labhanshiagritech@gmail.com</a> to seek further details about the Corporate Debtor.
10.	Last date of receipt of expression of interest	06.05.2026
11.	Date of issue of the provisional list of prospective resolution applicants	16.05.2026
12.	Last date of submission of objections to the provisional list	21.05.2026
13.	Date of issue of the final list of prospective resolution applicants	31.05.2026
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	05.06.2026
15.	Last date for submission of resolution plans	06.07.2026
16.	Process email id to submit Expression of Interest	<a href="mailto:ibc.labhanshiagritech@gmail.com">ibc.labhanshiagritech@gmail.com</a>
17.	Details of the Corporate Debtor's registration status as MSME	UDYAM-MP-23-0030923 & date of registration is 01/10/2021.

**Egress Insolvency Professionals LLP represented by IP Kuldeep Tank  
Resolution Professional**

**For Labhanshi Agritech Private Limited (Company under CIRP)**

IBBI Reg. of IPE-IBBI/IPE-0071/IPA 1/2025-26/50092

AFA Valid till 30/06/2026

IBBI Reg. No. of IP-IBBI/IPA-001/IP-P-02776/2022-2023/14255

AFA valid till 30/06/2026

Office: 202, Block-A, The One, RNT Marg., Indore 452001

9826677735/9977332329/0731-4226345

Registered Email: [cakuldeeptank@gmail.com](mailto:cakuldeeptank@gmail.com)

**Date 21.04.2026**

**Place: Indore**